

(NON-JUDICIAL STAMP PAPER)

**AFFIDAVIT**

This is to state that We, M/s. ....located  
at ..... of .....District of .....  
..... State is an applicant for a new licence/ conversion/renewal of licence/ as  
a ..... (name of activity/service) of .....  
..... (category of products) and that we have a foodsafety plan to ensure  
safety and standards of our products as per Food Safety & Standards Act, 2006. We  
further declare that we shall put in place a Food Safety Management System and shall  
comply with the requirements under Schedule-4 of Food Safety and Standards  
(Licensing and Registration of Food Businesses) Regulations, 2011.

Date:

(Signature):

Name:

Designation:

Name and Address of FBO: